

भारत सरकार/Government of India
कार्पोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, dated the 31 January, 2018

NOTIFICATION

No. PFG(1118)/2017-Ad.I..... In continuation of notification No.A-12011/1/2017-Ad.I dated 03.10.2017, the President is pleased to extend the central deputation tenure of Shri Abhinav Gupta, IRS (C&CE:2004) as Private Secretary to the Minister of State for Corporate Affairs and Law & Justice (Shri P.P. Chaudhary) in the Ministry of Corporate Affairs for a period of one year beyond 03.04.2018 and upto 03.04.2019.

2. His central deputation tenure counts w.e.f. 04.04.2014.


(Riazul Haque)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

Endt. No. PFG(1118)/2017-Ad.I

Dated : 31 January, 2018

1. Shri Abhinav Gupta, PS to MOS, Ministry of Corporate Affairs.
2. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi.
3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
4. PS to CAM, Corporate Affairs.
5. Office of Secretary/DGCoA/JS(K)/JS(G)/JS(AC)/EA/Adv.(Cost)/DDG
6. General branch/Library/Vigilance Sections.
7. Office of the Establishment Officer, Department of Personnel & Training, North Block, New Delhi w.r.t. their O.M. No.24/1/2016-EO (MM-I) dated 30.01.2018.
8. The Deputy Secretary, Central Board of Excise & Customs, Department of Revenue, Ministry of Finance, North Block, New Delhi.
9. e-Governance cell to place it on MCA website under the 'New Appointments' column.
10. All other officers/Sections in the Ministry of Corporate Affairs.
11. Service Book of the Officer.
12. EMD Manager.
13. Hindi Section for translation.
14. Guard File – 2018.


(Riazul Haque)

Under Secretary to the Govt. of India